

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 688

TO BE ANSWERED ON APRIL 27, 2016

FUNDS FOR HOUSES

No. 688 SHRIMATI NEELAM SONKER:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of States including Uttar Pradesh where the centrally sponsored Integrated City Development Planning(ICDP) has been implemented;
- (b) whether the families living below the poverty lines in urban areas are sanctioned the grants-in-aid of Rs. 1 lakh 81 thousand under this scheme and whether the house constructed with the said amount is sufficient for a family to live in;
- (c) whether the Government proposes to increase the said amount to Rs. 4 lakh in view of the rise in the construction cost; and
- (d) if so, the time by which it is likely to be done?

ANSWER

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI M. VENKAIH NAIDU)

(a) to (d): It has been reported that City Development Plans (CDP) have been prepared for 27 States and 3 UTs including Uttar Pradesh. The responsibility of the implementation of CDP, however, lies with the State Governments.
